

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 1006 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 26<sup>th</sup> February 2019.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letter No. DJ.XII-2/2018/968/E, dtd. 25.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 05.03.2019 along with Station leave permission, with your official vehicle, at your own cost, from the evening of 02.03.2019 till the morning of 06.03.2019, has been granted / ~~rejected~~.

The Addl. District and Sessions Judge, Dhubri and in his absence the senior most Judicial officer at the station will remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/2001/1007/A, dated 26.02.19**

Copy to:

✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Roha